

Foodgrains Requirement for Ration Shops

484. **Shrimati Tarkeshwari Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the minimum stock of foodgrains required for keeping up the supply line of the ration shops in the country; and

(b) how much of the total requirement is being met by the local supply and how much is met by imports?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) On the basis of the latest rationed population and the current scale of ration, providing for additional issues to heavy manual workers, establishments, etc., the requirement of foodgrains for the statutorily rationed areas works out to 240,000 tonnes per month.

(b) Separate accounts are not maintained in terms of indigenous and imported varieties of foodgrains during issue from Government stocks

सूखाग्रस्त क्षेत्रों में 'काम करने पर भोजन' योजना

485. **श्री वे० शि० पाटिल :**

श्री ए० बी० पाटिल :

क्या खाद्य तथा कृषि मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सहायता समिति के सूखाग्रस्त क्षेत्रों में 'काम करने पर भोजन' के मिडियन्ट को स्वीकार कर लिया है ; और

(ख) किन किन राज्यों में सूखाग्रस्त क्षेत्रों में कार्य के पारिश्रमिक के रूप में भोजन वितरित किया जा रहा है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अन्नासाहब शिन्डे) : (क) और (ख)

बिहार, उत्तर प्रदेश और अन्य राज्यों के सूखे से प्रभावित क्षेत्रों में कुछेक स्वीच्छिक संगठन सहायता कार्य कर रहे हैं। इन संगठनों की गतिविधियों में कपड़े, खाद्यान्न, दूध आदि मुफ्त बांटना और मुफ्त भोजनालय चलाने शामिल हैं। यह ज्ञात नहीं है कि इन में से कोई संगठन मजदूरी के बदले में खाद्य देता है।

राज्य सरकारों ने लोगों को श्रम शक्ति मुलभ करने के लिये सूखे से प्रभावित क्षेत्रों में सहायता कार्य संगठित किये हैं और कुछ राज्यों में कर्मचारियों को यह अधिकार भी दिया गया है कि वे उचित मूल्य की दुकानों से खाद्यान्नों की विशिष्ट मात्रा खरीदे जिम्मेदारों के लिये वे स्वयं निर्धारित दाम देते हैं। बिहार में यह प्रयत्न अभी लागू नहीं किया गया है और सहायता कार्य पर लगे कर्मचारियों के लिये इनो प्रसार या प्रयत्न लागू करने के प्रश्न पर बड़ा विचार हो रहा है।

Storage of Foodgrains in Punjab

486. **Shri P. K. Deo:**

Shri G. C. Nalk:

Shri K. P. Singh Deo:

Shri A. Dija.

Will the Minister of Food and Agriculture be pleased to state

(a) whether metal containers of one ton capacity are going to be used in Punjab for storing foodgrains;

(b) its advantages over the conventional method; and

(c) whether such containers will be available at subsidised rates to farmers elsewhere in the country?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The Government of India addressed the State Governments in January last on the subject of providing small storage structures to be used by cultivators with a view to minimise losses in foodgrains in storage with the culti-

vators. The suggestion was to popularise containers which would be rodent-proof and would also enable fumigation of the foodgrains. Metal containers of one ton capacity referred to in the question would be one type of containers which would satisfy these requirements. The Government of Punjab have not yet communicated their reactions to this suggestion but are likely to finalise their views shortly.

(b) In relation to conventional methods, metal containers are mobile, light, rodent and damp proof and further capable of allowing fumigation.

(c) The question of making any subsidies available for such containers would be considered by the State Governments along with the proposal for popularising such containers in the States.

International Tourist Week in Delhi

487. Shri P. K. Deo;
Shri G. C. Naik;
Shri K. P. Singh Deo;
Shri A. Dipa:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether the International Tourist Week has been inaugurated in Delhi;

(b) if so, the details of the programme and the amount spent in that respect;

(c) whether more tourists were attracted because of the celebrations; and

(d) if so, how does it compare with the tourist traffic in the corresponding period of the last year?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) Yes, Sir. The International Tourist Week in Delhi was inaugurated on March 19, 1967.

(b) The details of the programme of the International Tourist Week are given in the Annexure appended.

[Placed in Library. See No. LT-222/67].

The expenditure incurred on International Tourist Week in Delhi was approximately Rs. 17,000 including amount spent on holding the International Tourist Poster Exhibition. This excludes the expenditure incurred by various private organisations which were co-operating in the celebration of International Tourist Week.

(c) and (d). It is not possible to give any figures of the tourists who were attracted specifically because of the celebrations. Furthermore, it is too early to judge the impact of the celebrations in Delhi and other parts of India on the tourist arrivals. The various facilities, concessions and other activities which are being observed as part of ITY are likely to show their results by the end of the year when it will be possible to compare the tourist arrivals with last year.

Operational Standard of I.A.C.

488. Shri Surendra Kumar
Tapurlah;
Shri Meetha Lal Meena:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that despite increasing traffic there is a deterioration in the Indian Airlines Corporation standards of operation, efficiency, passenger's comfort and meals; and

(b) if so, the steps taken to improve them?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). There has been no deterioration in the standards laid down for operational safety and efficiency. Care is also taken to ensure that standards of passengers' comforts, meals and other amenities are not allowed to deteriorate. Whenever complaints are received from passengers about lapses on the part of the Corporation's staff these are enquired into and remedial action taken according to the nature of the complaint.